Annexure-8 RAMAKRISHNA HOUSING PRIVATE LIMITED CIRP COMMENCED ON OCTOBER 28, 2022; LIST OF CREDITORS AS ON JUNE 14, 2023;

LIST OF OPERATIONAL CREDITORS (OTHER THAN WORKMEN AND EMPLOYEES AND GOVERNMENT DUES)

(Amount in ₹)

	Name of creditor	Details of claim received		Details of claim admitted					nt claim,	utual dues, setoff	admitted	iim iion	ny	
SI. No.		Date of receipt	Amount Claimed	Amount of Claim admitted	Nature of Claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% of voting share in CoC	Amount of contingent of if any	if any Amount of any mutual that may be setoff	Amount of claim no	Amount of claim under verification	Remarks, if any
1	Sri Sai SR Construction	10-11-2022	77,51,594	53,45,927	Operational Creditor	-	-	-	-	-	-	24,05,667	-	Interest not admitted and is subject to verification of books of CD

2	Sri Gayathri Stone Crushers	25-11-2022	2,18,77,047	1,11,05,099	Operational Creditor	-	-	-	-	-	-	1,07,71,948	-	Interest not admitted and is subject to verification of books of CD
3	Tata Consulting Engineers Limited	16-12-2022	3,62,76,996	3,62,56,272	Operational Creditor	-	-	-		-	-	20,724	-	Based on the documents, claims has been admitted. However the same ought to be verified with the Books of CD.
4	BBR (India) Private Limited	03-03-2023	32,35,307	14,50,974	Operational Creditor	-		-	-	-	-	17,84,333	-	Based on the documents, claims has been admitted. However the same ought to be verified with the Books of CD.

5 Capacit'e Infraprojects Limited 25-01-2023	15,83,14,772	11,55,93,321	Operational	4,27,21,451	Based on the documents, claims has been admitted. However the same ought to be verified with the Books of CD.
6 B&B Specialities India Private Limited 01-06-2023	29,61,919	29,61,919	Creditor	_	Based on the documents, claims has been admitted. However the same ought to be verified with the Books of CD.
Total 23,04,17,635 17,27,13,512				5,77,04,123	

For Ramakrishna Housing Private Limited

Sriram Parthasarathy
Interim Resolution Professional
IP.No: IBBI/IPA-002/IP/N00292/2017/2018/10895